

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/01533/2018

Chandigarh, this the 21st day of December, 2018

...
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...
Paramjit Singh, aged 69 years, s/o Harminder Singh r/o H. No. 2043, Sector 23-C, Chandigarh- 160023 (Group C)

....**Applicant**

(Present: Mr. Aseem Sharma , Advocate)

Versus

1. Controller Printing and Stationery Department, Sector 18-A, Madhya Marg, Chandigarh – 160018.
2. Superintendent (Bills) Printing and Stationery Department, U.T. Chandigarh.
3. Branch Manager, Punjab State Co-operative Bank Limited, SCO 9, Sector 30 Branch, Chandigarh- 160030.

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Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. After arguing for some time, learned counsel for the applicant seeks permission to withdraw the O.A. along with MA No. 060/01999/2018, with liberty to pursue the matter with the department, and file it afresh on the same cause of action, if need so arises.
2. Ordered accordingly.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 21.12.2018

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